

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UN-STARRED QUESTION NO.1749**  
TO BE ANSWERED ON 15.03.2023

**PM-CARES FOR CHILDREN SCHEME**

1749. SMT. GEETA ALIAS CHANDRAPRABHA :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- a. whether the PM-CARES for Children scheme is being run by Government to take care of the children orphaned during Corona;
- b. if so, the number of children who have been provided assistance by Government so far under this scheme; and
- c. the details of the assistance being provided by Government under this scheme, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : Ministry of Women and Child Development is the nodal Ministry for PM CARES for Children Scheme, which ensures comprehensive care and protection of children who have lost both parents or surviving parent or legal guardian/adoptive parents/single adoptive parent due to COVID 19 pandemic. Till date 4345 children have been provided assistance under PM CARES for Children scheme. A pro-rata amount has been credited in the post office account of each identified child in such a manner that the corpus for each child becomes Rs.10 lakhs at the time of attaining 18 years of age. Children below the age of 18 years, who are staying with their relatives, are receiving Rs. 4000/- per month. The children staying in child care institutions are provided boarding and lodging facilities on govt. cost.

Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They are entitled to receive the amount of Rs.10 lakh on attaining the age of 23 years. Under the scheme, provision has been made for admission in the nearest Kendriya Vidyalaya Sangathan/Kasturba Gandhi Balika Vidyalaya or Private Schools. Further, scholarship of Rs.20,000/- are provided to all school going children of class 1-12. Children are also assisted in obtaining education loan for Professional courses / Higher Education in India for which interest is borne by PM CARES Fund. All children have been enrolled under Ayushman Bharat Pradhan Mantri - Jan Arogya Yojna (AB PM-JAY) with a health insurance cover of Rs.5 lakh. The coverage of health insurance would be provided till they attain the age of 23 years.

Children can also avail the benefits of 'Swanath Scholarship Scheme for Students' which is being implemented by All India Council for Technical Education (AICTE) to study further in AICTE approved Institutions and courses. Under the scheme, Rs.50,000/- per annum is provided to each student for every year of study (i.e. maximum 4 years for first year admitted Degree students and maximum 3 years for

Diploma Students) as lump sum amount towards payment of college fee, purchase of computer, stationery, books, equipment, software etc. These children are also covered under the initiative of AICTE, “Kaushal Augmentation and Restructuring Mission of AICTE” (KARMA), for all AICTE approved institutions in the country to overcome the dual challenge of scarcity of skilled manpower in jobs and low skill level of those who are presently in jobs.

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